

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. No. 221 of 1994

Friday this the 4th day of February, 1994

CORAM

The Hon'ble Mr. Justice Chettur Sankaran Nair, Vice Chairman  
The Hon'ble Mr. P.V. Venkatakrishnan, Administrative Member

M. V. Vijayalakshmi,  
Kinattinkara Madom,  
Panamanna South PO,  
Panamanna.

... Applicant

(By Advocate Mr. P. C. Sebastian)

Vs.

1. The Supdt. of Post Offices,  
Ottappalam Division, Ottappalam.
2. The Asst. Supdt. of Post Offices,  
Ottappalam Division, Ottappalam.
3. The Post Master General,  
Northern Region, Calicut. .... Respondents

(By Advocate Mr. C. Kochunni Nair, Sr. CGSC)

O R D E R

CHETTUR SANKARAN NAIR(J) VICE CHAIRMAN.

Applicant who had been provisionally working as an Extra Departmental Branch Post Master, Panamanna South seeks a declaration that she is entitled to be considered for regular selection in the vacancy of Branch Post Master, that is to arise today on the retirement of the regular incumbent of the post.

She has made Annexure A2 representation advancing the same claim and that is pending consideration before 1st respondent. We direct 1st respondent to consider the representation on merits when a regular selection is to be made. We would also direct that

respondent to make a regular selection at an early date, if a vacancy has arisen. In the meanwhile, 1st respondent will also consider whether applicant should not be appointed, on a provisional basis, if, a vacancy exists.

2. With the aforesaid directions, we dispose of the application. No costs.

Dated the 4th February, 1994.

  
P.V. VENKATAKRISHNAN  
ADM INISTRATIVE MEMBER

  
CHEPPUR SANKARAN NAIR(J)  
VICE CHAIRMAN

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